

Sixteenth Loksabha

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Title: Need to withdraw the fee-hike in Navodaya Vidyalayas.

SHRIMATI PRATYUSHA REJESHWARI SINGH (KANDHAMAL): The Jawahar Navodaya Vidyalayas were established to provide quality education to the students who live in rural areas. Irrespective of their social-economic conditions, free education was provided to the prodigies selected from the centre level examination in order to ensure and promote quality education. This was a visionary step as it allowed these students to match with their urban counterpart. As per the Para 5.14 and 5.15 of National Policy on Education 1986, children with special talent or aptitude should be provided opportunity to groom at a faster pace, by making good quality education available to them, irrespective of their capacity to pay for it. Residential schools like Navodaya Vidyalayas, intended to serve their purpose, their broad aim will serve the objective of excellence coupled with equality and social justice for rural areas, SCs and STs to promote national integration by providing opportunities to talented children from different parts of the country to leave and learn together, to develop their full potential and Navodaya Vidyalayas are serving this purpose for more than three decades.

Navodaya Vidyalayas Society in the 35th Meeting under Ministry of Human Resource Development, Government of India, held on 31st August, 2017 has revised the Vidyalaya Vikas Nidhi effective from 31st April, 2018. Subsequently by Ministry of H.R.D has revised the fees of Navodaya Vidyalayas vide its Letter No.16 - 14/2017/NVS (SA) 135-136 dated 20/12/2017 which is against the objectives of New Education Policy 1986 and

fundamental concept of establishing Jawahar Navodaya Vidyalayas. This hike of fee will not only deprive the poor Rural talent to continue their education in Jawahar Navodaya Vidyalayas

but at the same time it will also divide the tender minds on the lines of rich and poor, reserved and unreserved elite and non-elite, and also against the feeling of Brotherhood, national integrity.

Therefore, it is requested that Ministry of Human Resource Development withdraw the Notice Dated on 20/12/17 and revoke the fee and fee-hike.